

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 18.12.2020**

**NOTICE**

Take notice that the following matters listed on 21.12.2020 in the Court of Chairperson will not be taken up. The next date of hearing will be notified later.

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 702 of 2020	Rupinder Singh Gill Vs. Three C Universal Developers Pvt Ltd. Through RP.	Prachi Johri	Rishi Kapoor  Ravind Gaudana-R2
<b>2.</b>	Comp. App. (AT) (Ins) No. 463 of 2020	IL & FS Financial Services Ltd. Vs. Mahananda Suppliers Ltd.	R. Sudhinder	Charu Tyagi
<b>3.</b>	Comp. App. (AT) (Ins) No. 1468 of 2019  <b>Part Heard</b>	Aditi Bezbaruah Vs. Kamalesh Kumar Singhanian & Anr.  <b>With</b>	R.B. Phookan	P.K. Sachdeva  Pranay Agarwal-R1  Jitendra Kumar-R2  P.K. Sachdeva-R3
<b>4.</b>	Comp. App. (AT) (Ins) No. 1473 of 2019  <b>Part Heard</b>	Utpala Bezbaruah Vs. Kamalesh Kumar Singhanian & Anr.	R.B. Phookan	P.K. Sachdeva

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By Order

-sd/-  
Registrar